

ITEM NO.1 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1480/2020

CDR. T. RAJKUMAR Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(WITH IA No. 136552/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

WITH W.P.(C) No. 61/2021 (X)
(FOR ADMISSION and I.R.)

W.P.(C) No. 1471/2020 (X)
(IA No. 135566/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 135565/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1478/2020 (X)
(IA No. 136471/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT, IA No. 136470/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 1269/2020 (X)
(IA No. 134881/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 129920/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 3950/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 134883/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 113640/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 91/2021 (X)

(WITH IA No. 78651/2021 - CLARIFICATION/DIRECTION, IA No. 9774/2021 - STAY APPLICATION)

W.P.(C) No. 507/2021 (X)
(FOR ADMISSION and IA No.59009/2021-CLARIFICATION/DIRECTION)

W.P.(C) No. 703/2021 (X)
(WITH IA No.73297/2021-APPROPRIATE ORDERS/DIRECTIONS IS TO BE LISTED, IA No. 73297/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 28-07-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv.
Ms. Pooja Dhar, AOR

Mr. C.U. Singh, Sr. Adv.
Ms. Pooja Dhar, AOR

Ms. Meenakshi Arora, Sr. Adv.
Mr. Anant Vijay Palli, Adv
Mr. Nikhil Palli, Adv.
Mr. Deepak Goel, AOR

Mr. P.S. Patwalia, Sr. Adv.
Mr. Gauravjit Singh Patwalia Adv.
Ms. Harshika Verma, Adv.
Mr. Tushar Bakshi, AOR

Ms. Preetika Dwivedi, AOR

For Respondent(s) Mr. Sanjay Jain, ASG
Mr. R.Balasubramaniam, Sr. Adv.
Mrs Neela Kedar Gokhale, Adv.
Ms. Vimla Sinha, Adv.
Mr. Sharath Nambiar, Adv.
Mr. Arvind Kr. Sharma, Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

W.P.(C) No. 91/2021 and W.P.(C) No. 703/2021

List the applications in the writ petitions on 30 July 2021.

W.P.(C) No.1480/2020, W.P.(C) No. 61/2021, W.P.(C) No. 1471/2020,
W.P.(C) No. 1478/2020, W.P.(C) No. 1269/2020, W.P.(C) No. 91/2021,
W.P.(C) No. 507/2021, W.P.(C) No. 703/2021

List the petitions on 4 August 2021.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER